

REPORT ON KOYNA EARTHQUAKE

5100. SHRIMATI SUSEELA
GOPALAN :

SHRI A. K. GOPALAN :
SHRI NAMBIAR :

Will the Minister of IRRIGATION AND POWER be pleased to refer to the reply given to Unstarred Question No. 1192-D on the 19th February, 1968 and state;

(a) whether the Committee of experts on Koyna Earthquake has since submitted its report on the observations made by Dr. Nayar;

(b) if so, the details thereof;

(c) if not, when the report is likely to be submitted; and

(d) the reasons for the delay ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD) : (a) to (d) . As stated in reply to the Unstarred Question No. 1192-D on 19-2-1968, detailed enquiry by the Committee of Experts on Koyna Earthquake is in progress. The Committee is expected to meet again on the 26th March, 1968, for further review. The final report of the Committee is expected to be submitted by June, 1968, when the further opinion of the Committee on this aspect of the earthquake, will also be available.

GENERAL BUSINESS HANDLED BY L.I.C.

5101. SHRI K. M. ABRAHAM :
SHRI K. RAMANI :
SHRI JYOTIRMOY BASU :

Will the Minister of FINANCE be pleased to state :

(a) whether in the Life Insurance Corporation units, there are separate specially trained personnel to handle the general business; and

(b) if so, on what basis ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE, (SHRI MORARJI DESAI) : (a) and (b). L.I.C. commenced transacting general insurance business in 1964.

It has since recruited trained personnel to handle general insurance business by the following ways :

- (i) Open competitive examination;
- (ii) Recruitment from general insurance industry;
- (iii) Surplus staff of the Administrative Machinery of Insurance Association of India;
- (iv) Retrenched staff of the Indian Insurance Companies Association Pool.

The L.I.C. also has training arrangements in general insurance for apprentice officers and others.

LICENCES FOR PETRO-CHEMICAL INDUSTRIES

5102. SHRI K. LAKKAPPA :
SHRI S. M. KRISHNA :

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) the number of licences applied for Petro-Chemical Industries in the country during the current year;

(b) the names of the Industrialists applying for the licences; and

(c) number of applications so far sanctioned ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI RAGHU RAMAIAH) : (a) Twelve during the current financial year.

(b) The applications were filed by the following firms :—

1. M/s. Century Rayon.
2. M/s. Union Carbide India Ltd.
3. M/s. Polyconsultants Co-operative Ltd.
4. M/s. Alembic Chemical Works Co. Ltd.
5. M/s. Nandkishore Sakarlal, Harshavadan Mangaldas.
6. M/s. Arvind Mills Ltd.

7. M/s. Sardesai Brothers Ltd.
 8. M/s. Century Rayon.
 9. M/s. Duncan Brothers Co. Ltd.
 10. M/s. The Alkali & Chemical Corporation of India Ltd.
 11. M/s. The Arvind Mills Ltd.
and
 12. M/s. Polychem Ltd.
- (c) One.

KRISHNA-GODAVARI DISPUTE

5103. SHRI K. LAKKAPPA :
SHRI S. M. KRISHNA :

Will the Minister of IRRIGATION AND POWER be pleased to refer to the reply given to Unstarred Question No. 2724 on the 4th March, 1968 and state :

- (a) whether Government have fixed any time-limit for negotiation on Krishna-Godavari dispute by mutual understanding; and
- (b) if not, whether Government propose to allow the Maharashtra and Mysore State Governments to refer the matter to a Tribunal ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD) : (a) and (b). Government have not fixed any time-limit for negotiation on Krishna-Godavari dispute. Efforts are however, being made to settle the dispute early.

HEMAVATI PROJECT

5104. SHRI K. LAKKAPPA :
SHRI S. M. KRISHNA :

Will the Minister of IRRIGATION AND POWER be pleased to state :

- (a) whether Government have received any representation from Zunkur District for the third stage of Hemavati project to provide irrigation facilities to dry belt; and
- (b) if so, Government's reaction thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD) : (a) and (b). The Hemavati Project is still under examination in the Central Water and Power Commission.

COCHIN CUSTOM HOUSE

5105. SHRI K. ANIRUDHAN :
SHRI E. K. NAYANAR :
SHRI A. K. GOPALAN :
SHRI VISWANATHA
MENON :
SHRI P. GOPALAN :
SHRI P. P. ESTHOSE :

Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question No. 996 on the 19th February, 1968 and state :

- (a) whether the investigations into the corruption and maladministration at Cochin Custom House have since been completed;
- (b) if so, details thereof, and the action taken thereon; and
- (c) if not, when the investigations are likely to be completed and the reasons for the delay ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) to (c). Investigations on the majority of the allegations have been completed and the report of the investigating officer is under examination.

Investigations on the remaining allegations are being expedited. A certain amount of delay is unavoidable in such investigations as a number of records have to be carefully scrutinised and witnesses interrogated. While all steps are being taken to complete the investigations quickly, it is not possible to set a definite time limit in this regard.

INCOME-TAX ASSESSMENT CASES IN CALCUTTA

5106. SHRI BHAGABAN DAS :
SHRI MOHAMMAD ISMAIL :
SHRI GANESH GHOSH :
SHRI JYOTIRMOY BASU :